## HIGH COURT OF UTTARAKHAND NAINITAL

## NOTIFICATION

No. 133 /UHC/Admin.A/2016

Dated: May 20th 2016.

In exercise of the powers vested under Section 11(2) of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court is pleased to confer powers upon Sri Vinod Kumar Burman, 2<sup>nd</sup> Additional Chief Judicial Magistrate, Dehradun, to exercise jurisdiction in respect of areas of all the districts of Uttarakhand to try or enquire into all such cases arising out of offences punishable under the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and the Environment (Protection) Act, 1986, within the said area, in addition to his duties.

## By Order of the Court,

Sd/-(Kanta Prasad) Registrar General.

No. 2496 /XVII-134/Admin. A/2003

Dated: May 20th 2016.

Copy forwarded for information and necessary action to: -

- 1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhano, Dehradun.
- 2. Principal Secretary, Home, Government of Uttarakhand, Dehradun
- 3. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
- 4. Chairman, Uttarakhand Environment Protection and Pollution Control Board, Dehradun.
- 5. Legal Advisor, Uttarakhand Environment Protection and Pollution Control Board, Dehradun.
- 6. Member Secretary, Uttarakhand Environment Protection & Pollution Control Board, Paryavaran Bhawan, E-115, Nehru Colony, Dehradun.
- All the District & Sessions Judges, subordinate to the High Court of Uttarakhand, Nainital.
- 8. All the District Magistrates of Uttarakhand.
- 9. Director General of Police, Government of Uttarakhand, Dehradun.
- 10. Director, Prosecution, Uttarakhand, Dehradun.
- 11. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
- 12. All the Registrars of the Court.
- 13. P.P.S. to Hon'ble the Chief Justice.
- 14.P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
- 15. I/c N.I.C., High Court of Uttarakhand, Nainital for uploading it on the website of the Court.
- 16. Guard File/ Assistant concerned.

Assistant Registrar Admin.A